

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.†1444
TO BE ANSWERED ON THE 3RD MAY, 2016/VAISAKHA 13, 1938 (SAKA)**

CROSS BORDER FIRING

†1444. SHRI JUGAL KISHORE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to formulate a policy for rehabilitation of people living in the border area who are often affected by cross-border firing and are also facing displacement;

(b) if so, the details thereof; and

(c) the steps taken so far in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (c): The subject of rehabilitation of people living in the border areas who are affected by cross-border firing and are facing displacement is dealt by the concerned state Governments. The details of the policies formulated and steps taken in this regard are available with the State Governments of the concerned Bordering States. However, the Ministry of Home Affairs is implementing the Central Scheme for Assistance to civilian victims of terrorist/communal/naxal violence through which compensation is provided.
